(b) It is not practical to stipulate a given percentage of this industry being set up in the hill area of Uttar Pradesh during the Seventh Plan. However, it is the policy of Government to develop a broad-based electronics industry with as wide a spread over different areas of the country as possible.

Demand and Allocation of Plan Amount to U.P.

- 1512. SHRI HARISH RAWAT: Will the Minister of PLANNING be pleased to state :
- (a) whether in approving the draft plan of Uttar Pradesh for 1984-85, the same guidelines have been adopted as were adopted while approving the draft plan for States like Bihar etc., and
- (b) if so, the total plan amount proposed by U.P. Government and the amount actually allocated?

MINISTER OF PLANNING THE (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The Government of Uttar Pradesh proposed an outlay of Rs. 1665 crores for the Annual Plan 1984-85, against which I lanning Commission have agreed to an outlay of Rs. 1601 crores, Rs 98.55 crores for the Hill areas plan.

Slow Progress Work on Bharat Refractories Project

Written Answers

1513. SHRI HARISH RAWAT: Will the Minister of STEEL AND MINES be pleased to state :

- (a) the quantum of work done so far on the proposed Bharat Refractories Project at district Pithoragarh, Devalthal, Pradesh;
- (b) whether the project work is proceeding very slowly; and
- (c) if so, the action being taken by his Ministry to speed up the work?

THE MINISTER OF STATE OF STEEL AND THE MINISTRY OF (SHRI N. K. P. MINES SALVE): (a) to (c) The Pithoragarh project envisages the mining of raw magnesite and the establishment of a plant for dead burning of magnesite in a rotary kiln. Dead Burnt Magnesite is the main raw material for the production of basic refractories of the Bharat Refractories limited (BRL) plant in Bhilai. Pithoragarh magnesite has been found suitable for making this type of refractory bricks. The project is scheduled to be completed by 15.9.1986.

The Company has obtained a mining lease covering 4.39 sq. Kilometres. investigation has been completed. acquisition of private land for the plant and township has been completed payment of compensation has been made by the Government of Uttar Application for the transfer of Government land has been submitted to the State Government. Acquisation proceeding for part requirement of the mining area has been initiated. The U.P. State Electricity Board has sanctioned the supply of power for construction and operations. The survey work for electric transmission line for water supply project is in progress. A study of optimal blasting parameters has completed. Metallurgical and Engineering Consultants (India) Limited (MECON) has been appointed as consultant for design engineering and project supervision. Technical specifications for all major equipments